## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 15/2025

SANTOSH MALVIYA Petitioner(s)

**VERSUS** 

STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(FOR ADMISSION

IA No. 3857/2025 - CLARIFICATION/DIRECTION)

Date: 09-01-2025 This matter was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Siddharth R. Gupta, Adv.

Mr. Mrigank Prabhakar, AOR

Mrs. Sunita Gupta, Adv.

Mr. Shantanu Sharma, Adv.

Mr. Aman Agarwal, Adv.

Mr. Siddharth Sahu, Adv.

## For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1. Learned counsel appearing for the petitioner seeks permission to withdraw this petition with liberty to take such steps as are permissible in law.
- 2. Permission is granted.
- 3. The writ petition is, accordingly, disposed of as withdrawn with the liberty sought for.

(NARENDRA PRASAD) DEPUTY REGISTRAR (ANJU KAPOOR)
COURT MASTER